

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. T.A. 137 of 1996 (CR 1609(w) of 1984)

Present : Hon'ble Dr. B. C. Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

SUBHABRATA CHAKRABORTY

VS.

UNION OF INDIA & ORS.

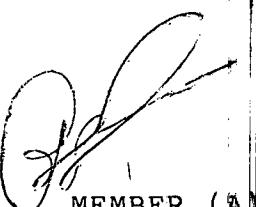
For applicant : None.

For respondents : None.

Date of order : 5.9.97.

When the matter was taken up for hearing second time at about 1-15 PM, none appears for the applicant. The applicant himself was also not present. We find from the record that earlier on two consecutive occasions none appeared for the applicant. It is a very old matter of 1984 which was transferred by the High Court to this Tribunal only in 1996. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter. The application is, therefore, dismissed for default.

MEMBER (J)



MEMBER (A)